# NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
## COURT III

102. I.A. 5170/2023
I.A. 1104/2024
IN
C.P.(IB)-1785(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: Asset Reconstruction Company (India) Ltd

V/s.

Surya Treasure Island Pvt Ltd

**Appearance**:

Adv. Amit Tungare for the RP, Adv. Ruchita Jain a/w Prakash Shinde for the Respondent No.1 in 5170/2023 & I.A 1194/2024

SECTION 7 OF IBC, 2016

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**ORDER**
**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

**I.A. 5170/2023 & I.A. 1104/2024**

Whitten submissions have tendered in the court by the parties.

**Order is reserved**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

/RKS/